

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8415 OF 2009

ASST.ENGINEER,RAJASTHAN DEV.CORP.& ANR.

Appellant (s)

VERSUS

GITAM SINGH

Respondent(s)

(With office report on default)

Date: 31/10/2011 This Appeal was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD  
(IN CHAMBERS)

For Appellant(s) Ms. Hema Shekhawat, Adv.  
For Ms. Shobha, Adv.

For Respondent(s) Mr. Naushad Ahmad Khan, Adv.  
Mr. Mehbulal Hassan Laskar, Adv.  
For Mr. Aftab Ali Khan,Adv.

UPON hearing counsel the Court made the following

O R D E R

As prayed for, two weeks' time is granted to the appellants to file the statement of case, subject to deposit of cost of Rs.1,000/- with the Supreme Court Legal Services Committee, failing which the office shall proceed in accordance with Rules.

(Neetu Khajuria)  
Sr.P.A.

(Harjinder Kaur)  
Court Master